

GF TOLL ROAD PRIVATE LIMITED - Under CIRP
List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 23.10.2024
Claims updated till 06.01.2025

Annexure 3
Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted (ON PROVISIONAL BASIS)					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	Punjab National Bank		301,277,662	301,277,662	Secured Financial Creditor			No	6.12	-	Nil	-	-	
2	Indian Bank (Delhi)	20.12.2024	620,756,812	620,756,812	Secured Financial Creditor			No	12.60	-	Nil	-	-	
3	Axis Bank Limited	04.01.2025	264,581,327	264,581,327	Secured Financial Creditor			No	5.37	-	Nil	-	-	
4	Bank of Baroda	24.12.2024	710,211,464	710,211,464	Secured Financial Creditor			No	14.42	-	Nil	-	-	
5	Union Bank of India	03.01.2025	1,219,707,315	1,219,707,315	Secured Financial Creditor	Please refer to Annexure A for security interest	Please refer to Annexure A for security interest	No	24.77	-	Nil	-	-	
6	Bank of India	26.12.2024	851,832,820	851,832,820	Secured Financial Creditor			No	17.30	-	Nil	-	-	
7	UCO Bank	21.12.2024	747,610,973	747,610,973	Secured Financial Creditor			No	15.18	-	Nil	-	-	
8	State Bank of India	23.12.2024	208,758,429	208,758,429	Secured Financial Creditor			No	4.24	-	Nil	-	-	
	TOTAL		4,924,736,802	4,924,736,802					100			-	-	

